

and will require enormous time as well as manpower which All India Radio is lacking. Further, the collection of this information will not be commensurate with the results likely to be achieved.

### Production of Alcohol

6644. SHRI R. K. MHALGI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that the country is not producing enough alcohol required for Industrial use;

(b) if so, what steps Government have taken to utilise the sugar rich molasses produced by gur and Khandsari industry for producing the required alcohol;

(c) figures for such use during the last three years;

(d) whether Government are aware of the reports published in certain journal (Business India, November 10-23) about large scale smuggling out of molasses and alcohol also; and

(e) if so, details thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) The Central Molasses Board has estimated that in the current alcohol year 1980-81 (December-November), the availability of alcohol is likely to be 4200 lakhs litres as against an estimated aggregate demand of 5716.79 lakh litres.

(b) Molasses is not a by-product in the production of gur. All the State Governments have been requested to augment the availability of alcohol by promoting the use of khandsari molasses for alcohol production.

(c) No figures for the use of khandsari molasses for alcohol production are available.

(d) and (e). The report referred to does not allege that there has been large scale smuggling of molasses and alcohol. It only states that prices of molasses and alcohol in India are much lower than the international prices and that this disparity in prices has provided a strong temptation to ship out molasses and alcohol. It also states that alcohol is being exported as crude rum. The export of molasses is canalised through the State Trading Corporation. In the molasses years 1979-80 and 1980-81, no molasses was released to STC for export. Following reports of export of alcohol as crude rum, the export of potable liquor and Indian made foreign liquor containing alcohol exceeding 50 per cent (P/Y) was banned with effect from 22nd September, 1980.

मध्य प्रदेश विद्युत बोर्ड को सीमेंट की सलाई

6645. श्री विलीय सिंह भूरिया : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि मध्य प्रदेश विद्युत बोर्ड को पिछले दो वर्षों से अपेक्षित मात्रा में सीमेंट नहीं मिल रहा है ;

(ख) क्या राज्य की विकास संबंधी गतिविधियों से संबंधित बहुत सी योजनाओं पर सीमेंट की कमी का बुरा प्रभाव पड़ रहा है और परियोजनाओं के क्रियान्वयन में विलम्ब हो रहा है ; और

(ग) मध्य प्रदेश विद्युत बोर्ड के लिये सीमेंट की उपलब्धता की स्थिति में सुधार करने के लिये सरकार का क्या उपाय करने का विचार है ?